

विचारण

पिछली बार जब 65 मिनी बसों के लिये परमिट दिये गये थे तब राज्य परिवहन प्राधिकरण, दिल्ली ने निम्नलिखित प्राथमिकता क्रम का अनुसरण किया था :-

(i) दिल्ली परिवहन उपक्रम के वित्तीय साधनों के दृष्टिकोण में रखते हुये इसके लिये 30 परमिट स्वीकृत किये गये । (परन्तु उपक्रम इन परमिटों को प्राप्त न कर सका) ।

(ii) मोटर गाड़ी अधिनियम, 1939 की धारा 47 के अनुसार परिवहन सहकारी समितियां ।

(iii) युद्ध में नाकारा हुये भूतपूर्व सैनिकों युद्ध में मारे गये भूतपूर्व सैनिकों के आश्रितों के पुनः स्थापन के लिये ।

(iv) सार्वजनिक लिमिटेड कम्पनियां । परन्तु क्योंकि इस वर्ग से कोई आवेदक नहीं था, परमिट निजी लिमिटेड कम्पनियों के लिए-मजूर किये गये ।

राज्य परिवहन प्राधिकरण, दिल्ली ने मिनी बसों के लिए शेष 35 परमिट देने के सम्बन्ध में अपनाई जाने वाली कसौटी के बारे में अभी तक कोई भी निर्णय नहीं किया है ।

Prospects of increasing agricultural production in Nalgonda (Andhra Pradesh)

*835. SHRI K. RAMAKRISHNA REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there are prospects for increasing agriculture production in Nalgonda District of Andhra Pradesh;

(b) whether any Central schemes for the benefit of small and landless labour are formulated to that effect;

(c) If so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) and (b). Yes, Sir. Full information is however being collected from the State Government.

So far as the Central Sector Schemes for the development of small and marginal farmers and agricultural labourers are concerned, there is one S. F. D. A. Project and one M. F. A. L. Project in operation in the District. These schemes are primarily intended to assist the under privileged sections of the farming community in taking to improved agricultural practices etc., which in turn helps in increasing agricultural production.

(c) The main features of the SFDA and MFAL Projects in operation in Nalgonda District are given in the statement placed on the Table.

Statement

Main features of the Projects for the development of small and marginal farmers and agricultural labourers in operation in the Nalgonda District, Andhra Pradesh.

	S. F. D. A.	M. F. A. L.
(i) Date of registration of the Agency implementing the Project.	20.11.70	The Project was approved by the Govt. of India on 7.1.71. The same Agency is implementing both S. F. D. A. and M. F. A. L. Projects.
(ii) Area of operation	Suryapet, Nalgonda & Ramannapet Taluks,	Nalgonda, Ramannapet and Bhongir Taluks,

- (iii) No. of Small farmers, marginal farmers and agricultural labourers to be benefited. 50,000 small farmers (2.5 to 8 acres). 15,000 marginal farmers (upto 2.5 acres) and 5,000 Agricultural labourers.
- (iv) Minor Irrigation (includes construction of new wells, renovation of existing wells, purchase of oil engines and electric pumpsets etc.
- (v) Animal Husbandary (includes dairy units, poultry units, duck rearing units and sheep units).
- (vi) Small Storage bins.
- (vii) Provisions for custom service to participant farmers by institutions like the Agro-Industries Corporation etc.
- (viii) Programme for assisting rural artizans (training and equipment),
- | | |
|-------------|-------------|
| S. F. D. A. | M. F. A. L. |
| Rs 5 lakhs | Rs. 5 lakhs |
- (ix) Rural Works Programme (construction of rural roads, earthen bunds, embankments for giving employment)
- | | |
|-----|---------------|
| nil | Rs. 20 lakhs. |
|-----|---------------|
- (x) Total Plan provision for the Project. Rs. 160 lakhs Rs. 100 lakhs

Investment in minor irrigation schemes by agriculture refinance corporation

achieved so far; and

*836. SHRI NARENDRA SINGH : Will the Minister of AGRICULTURE be pleased to state .

(c) the areas of Madhya Pradesh where the scheme was started and the impact of the same on the production of agriculture ?

(a) the total investment made during the last three years for the minor irrigation programme by the Agriculture Refinance Corporation;

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) :

(b) the total investment under the scheme in Madhya Pradesh and the results

(a) Details of minor irrigation schemes sanctioned by Agricultural Refinance Corporation are as under :—

(Rs. in crores)

Year	Number of schemes sanctioned	Total Financial Assistance	A. R. C.'s Commitment	Disbursements by A. R. C.
1968-69	71	64.92	58.43	11.54
1969-70	62	48.68	43.81	22.33
1970-71	35	49.41	44.52	23.06
1971-72	125	62.14	56.08	13.83
(Upto 31st March, 72)				
	313	225.15	202.15	70.76